

**HIGH COURT OF UTTARANCHAL AT NAINITAL**  
**NOTIFICATION**

**No. १२. / UHC/Admin.A. /2004**

**Dated: 29 June 2004.**

Sri Indra Jeet Malhotra, withdrawn to regular line from the post of Principal Secretary & L.R. is posted as District Judge, Uttarkashi vice Sri V. B. Singh.

**No. १३. / UHC/Admin.A. /2004**

**Dated: 29 June 2004.**

Sri V.B.Singh, District Judge, Uttarkashi is transferred and posted as District Judge, Dehradun.

**No. १४. / UHC/Admin.A. /2004**

**Dated: 29 June 2004.**

Sri R.P.Pandey, District Judge, Tehri is transferred and posted as District Judge, Udham Singh Nagar vice Sri R.M.Bajpai

**No. १५. / UHC/Admin.A. /2004**

**Dated: 29 June 2004.**

Sri P.K.Agarwal, Officiating District Judge, Pauri is transferred and posted as Officiating District Judge, Hardwar vice Sri V.K.Jain.

**No. १६. / UHC/Admin.A. /2004**

**Dated: 29 June 2004.**

Sri V.K.Jain, District Judge, Hardwar is transferred and posted as District Judge, Pauri vice Sri P.K.Agarwal.

**No. १७. / UHC/Admin.A. /2004**

**Dated: 29 June 2004.**

Smt. Indira Ashish, Chairman Trade Tax Tribunal, Uttaranchal, Dehradun be withdrawn from the deputation and posted as District Judge, Tehri vice Sri R.P.Pandey.

**No. १८. / UHC/Admin.A. /2004**


**Dated: 29 June 2004.**

Sri R.D.Pande, Addl.District & Sessions Judge/ F.T.C., Udham Singh Nagar is transferred and promoted as Officiating District Judge, Chamoli.

**By Order of the Court,**

Sd/-

**(V.K.Maheshwari)**  
**Registrar General.**

 Contd. on page-2